

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 14/12/2025

(2024) 05 NGT CK 0038

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 678 Of 2024

News Item titled "Explosion kills one injures six in Chhattisgarh s Bemetara factory blast" appearing in the Deccan Herald dated 25.05.2024

APPELLANT

Vs

۷s

RESPONDENT

Date of Decision: May 31, 2024

Hon'ble Judges: Prakash Shrivastava, CP; Arun Kumar Tyagi, JM; Dr. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Disposed Of

Judgement